

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI (SZ)**

ORIGINAL APPLICATION NO.154 OF 2016

IN THE MATTER OF:

Human Rights & Consumer
Protection Cell Trust and Ors.

...Applicant(s)

-VS-

The State of Telangana,
Rep. by its Chief Secretary,
Telangana State and Ors..

...Respondent(s)

COMPLAINCE

REPORT FILED BY THE DISTRICT COLLECTOR R-5

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Place: Chennai

Date: 05.08.2025



Mrs. H. Yasmeen Ali,
Standing counsel for 5TH Respondent

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Report filed by the District Collector, Ranga Reddy District.

It is to submit that the Hon'ble NGT, Chennai in its Order Dated.30.09.2024 directed to file compliance report before the Hon'ble Tribunal.

In this regard, it is submitted that, the Revenue Divisional officer, Rajendernagar Divsion has submitted report basing on the report of the Tahsildar, Gandipet stating that, a joint inspection was conducted on 27.06.2025 by the Irrigation, Revenue and Municipal authorities, to assess the earlier reported encroachments of Pandena Vagu situated in Puppalguda & Neknampur Village, Gandipet Mandal, Ranga Reddy District.

Earlier, on.28.07.2021, the then District Collector, RR has submitted report to the counsel for the Telangana State, NGT Chennai, that per the Village map "Pandena Vagu" is shown as single line which is passing through the Puppalguda & Neknampur Villages and connected to the Pedda Cheruvu, Neknampur Village. Further as per physical condition, width of Pandena Vagu is approximately varying from 10 Mtrs to 13.6 Mtrs, hence 9 Mtrs width has been taken as buffer zone on either sides of Pandena Vagu as per the GO.Ms.No. 168 MA&UD Dept. dated:07.04.2012. As per the local enquiry, it was found that the some structures (42 no's in Puppalguda Village & 10 no's in Neknampur Village) in the buffer zone of Pandena Vagu at Puppalguda Village & Neknampur Village has been identified which was existing from long back and to this effect prepared the Line Diagram of Pandena Vagu showing the list of encroachments and requested to Hon'ble NGT to issue further necessary instructions in the matter

Further, it is submitted that, the Revenue Divisional Officer, Rajendernagar in his report has stated that, during the course of the inspection, it was observed that Pandena Vagu is not depicted in the revenue cadastral maps of the said village. However, upon verification with the Survey of India Toposheet, the stream is classified as a second-order stream, confirming its presence as part of the natural drainage network. This inconsistency between cadastral and topographical records made it difficult to establish an official stream width for regulatory purposes.

Further, the RDO, Rajendernagar submitted that, to resolve this, the inspection team undertook a physical ground-based assessment to determine the approximate width of the nala using natural features, visible alignment, and observable flow indicators. The physically measured width was taken as the basis to delineate buffer zones and evaluate encroachments accordingly. Further, the inspection team made certain observations which were validated using previously submitted line diagrams, Google Earth overlays, and site conditions and based on the field findings. The following observations made are as follows: -

- Structures were classified into two categories:
 - Those within the buffer zone, considered encroachments based on the field-determined nala width.
 - Those outside the buffer zone, or not affecting the flow or alignment of the stream.
- Open plots marked with the remark “buffer area is Not Applicable” were found to be free from construction and located beyond the defined buffer zone. Hence, they are not treated as encroachments.

After the inspection, it is clearly observed that the encroachments are confined only to the buffer areas and not within the physical course of Pandena Vagu Nala.

Further, it is submitted that, the RDO, Rajendernagar has reported that the Municipal Commissioner, Manikonda Municipality has also reported that, the Municipal authorities are not issuing any building permission for the plots which are falling in the buffer zone of Pandena Vagu and at present all the constructions have been stopped which are abutting to Pandena Vagu.

Furthermore, it is submitted that, the RDO Rajendernagar reported that, necessary action has been already initiated on the constructions which are falling within the buffer zone and constructions activities have been stopped. Further, no building permission are issued from the Municipal authorities for the plots falling in the buffer zone.

Accordingly, the RDO, Rajendernagar has submitted the line diagram and detailed list of structures, along with their current status, remarks, and relation to Pandena Vagu, are appended to this report for further necessary action.

In view of the above, the report of Revenue Divisional Officer, Rajendernagar Division along with with Joint Inspection report , line diagram and detailed list of structures, along with their current status, remarks, and relation to Pandena Vagu, is submitted herewith for taking further action in the matter.



District Collector,
Ranga Reddy District.



COLLECTOR
RANGA REDDY DIST

GOVERNMENT OF TELANGANA
(REVENUE DEPARTMENT)

FROM:
The Revenue Divisional Officer
Rajendranagar Division
Ranga Reddy District

TO:
The District Collector
Ranga Reddy District

Sir,

Lr.No. D/18 /2021-2, Dated: - 28-06-2025

Sub: Tanks - R.R. District - Rajendranagar Division - Gandipet Mandal - Puppalguda village - O.A No. 154 of 2016 (SZ) filed by Human Rights & Consumer Protection Cell Trust rep. by Thakur Raj Kumar Singh & others Vs State of Telangana & others - Facts submitted before the NGT - Matter posted for hearing on 01-07-2025 for compliance report - Present status report called for - Joint inspection conducted - Status report submitted - Reg.

- Ref: 1. Member Secretary, Telangana State Pollution Control Board, Lr.No. 8/NGT-Chennai/TSPDCB/Legal/2020-179, Dt:- 17-07-2020.
2. SDC, LP. R.R. District, Lr.No. LP/1488/2020 Dt:- 17-08-2020
3. T/o. Letter even Dt:- 12-03-2021 & 15-04-2021
4. SDC, LP. R.R. District, Lr.No. LP/1488/2020 Dt:- 15-04-2021
5. Orders of NGT, South Zone, Chennai through vide conference on 30-09-2024.
6. SDC, Land Protection, R.R. Dist, Lr.No.LP/1488/20, Dt: 22-04-2025.
7. T/o. Letter even Dt:- 27-03-2025 addressed to E.E. I.B. Division, Tahsildar, Gandipet & MC, Narsingi Dt:- 24-06-2024.
8. Joint Inspection conducted by Revenue, Irrigation & Municipal authorities on 27-06-2025.
9. Tahsildar, Gandipet, Lr.No. B/322/2025, Dt:- 28-06-2025.

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I invite kind attention to the ref. 5th cited, wherein the Hon'ble NGT, Chennai have passed orders for removal of these encroachment in Pandena Vagu of Puppalguda village and informed that the case is posted for hearing on 01-07-2025. Further vide ref. 6th cited, wherein it was informed that certain encroachments were identified during the Joint Inspection on 16-02-2021 in buffer zone of Pandena Vagu in Puppalguda & Narsingi villages of Gandipet Mandal, R.R. District and directed to submit present status report.

In this connection, through the ref. 9th cited, the Tahsildar, Gandipet has submitted a report stating that, a joint inspection was conducted on 27.06.2025 by the Irrigation, Revenue and Municipal authorities, to assess the earlier reported encroachments along the Pandena Vagu situated in Puppalguda & Neknampur Village, Gandipet Mandal, Ranga Reddy District.

During the course of the inspection, it was observed that Pandena Vagu is not depicted in the revenue cadastral maps of the said village. However, upon verification with the Survey of India Toposheet, the stream is classified as a second-order stream, confirming its presence as part of the natural drainage network. This inconsistency between cadastral and topographical records made it difficult to establish an official stream width for regulatory purposes.

To resolve this, the inspection team undertook a physical ground-based assessment to determine the approximate width of the nala using natural features, visible alignment, and observable flow indicators. The physically measured width was taken as the basis to delineate buffer zones and evaluate encroachments accordingly.

It is further reported that, the inspection team made certain observations which were validated using previously submitted line diagrams, Google Earth overlays, and site conditions and based on the field findings. The following observations made are as follows: -

- Structures were classified into two categories:
 - Those within the buffer zone, considered encroachments based on the field-determined nala width.
 - Those outside the buffer zone, or not affecting the flow or alignment of the stream.
- Open plots marked with the remark "buffer area is Not Applicable" were found to be free from construction and located beyond the defined buffer zone. Hence, they are not treated as encroachments.

After the inspection, it is clearly observed that the encroachments are confined only to the buffer areas and not within the physical course of Pandena Vagu Nala.

Accordingly, the line diagram and detailed list of structures, along with their current status, remarks, and relation to Pandena Vagu, are appended to this report for further necessary action and compliance with the Hon'ble Tribunal's directions.

Further, the Municipal Commissioner, Manikonda Municipality has also reported that, the Municipal authorities are not issuing any building permission for the plots which are falling in the buffer zone of Pandena Vagu and at present all the constructions have been stopped which are abutting to Pandena Vagu.

In this regard, it is to submit that, necessary action has been already initiated on some of the constructions which fall in the buffer zone, constructions have been stopped, no building permission are issued for the plots falling in the buffer zone and for the remaining structures i.e., majorly compound walls falling in the buffer zone, action is being initiated as per rules of Irrigation Act.

In view of the above, the report of Tahsildar, Gandipet Mandal along with Joint Inspection report is submitted herewith for taking further action in the matter.

Encl: As above

Yours faithfully


REVENUE DIVISIONAL OFFICER
RAJENDRANAGAR DIVISION

Copy to the Tahsildar, Gandipet Mandal for information.

JOINT INSPECTION REPORT

Date of Inspection: 27.06.2025

Sub: Tanks - Ranga Reddy District - Rajendranagar Division -
Gandipet Mandal - Puppalguda Village - O.A No.154 of 2016
(SZ) filed by Human Rights & Consumer Protection Cell Trust rep. by
Thakur Raj Kumar Singh & others Vs State of Telangana & others -
Joint Inspection on Dt:16-02-2021 - Certain encroachments were
identified - Facts submitted before the NGT - Matter posted for hearing
on 01-07-2025 for compliance report in the matter - Joint Inspection
Report - Submitted -Reg.

Ref: 1. SDC, Land Protection, R.R. Dist, Lr.No.LP/1488/20, Dt: 22-04-2025.
2. RDO, Rajendranagar Division Lr.No.D/18/2021-2, Dt:23.06.2025.
3. Dy. Executive Engineer, Irrigation DEE/ISD4/AEE2 /Gandipet
Section/2025-26/104, Dt: 26.06.2025.
4. Joint inspection reported Dt:27.06.2025 conducted by Irrigation,
Municipal and revenue authorities.

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Through the reference 1st cited, it was informed by the Special Deputy Collector (Land Protection), R.R. District that certain encroachments have been identified during the Joint Inspection on 16-02-2021 in buffer zone of Pandena Vagu in Puppalguda & Narsingi villages of Gandipet Mandal, R.R. District. Further informed that the NGT, Chennai have passed orders for removal of these encroachment and report compliance. Further informed that the case is posted for hearing on 01-07-2025 for compliance report.

Through the reference 2nd cited, the RDO, Rajendranagar Division has requested to enquire into the matter and submit detailed compliance status report immediately on removal of encroachments in "Pandena Vagu" along with sketch duly indicating the encroachments with their names and particulars and Google Maps immediately without further delay for submission of the same to the District Collector, R.R. District.

In this regard, it is to submit that, vide reference 4th cited a joint inspection was conducted by the Irrigation, Revenue and Municipal authorities on 27.06.2025 to assess the earlier reported encroachments along the Pandena Vagu situated at Puppalguda & Neknampur Village, Gandipet Mandal, Ranga Reddy District.

During the course of inspection by Irrigation, Revenue, and Municipal authorities, it was observed that Pandena Vagu is not depicted in the revenue cadastral maps of the said village. However, upon verification with the Survey

of India Toposheet, the stream is classified as a second-order stream, confirming its presence as part of the natural drainage network. This inconsistency between cadastral and topographical records made it difficult to establish an official stream width for regulatory purposes.

To resolve this, the inspection team undertook a physical ground-based assessment to determine the approximate width of the nala using natural features, visible alignment, and observable flow indicators. The physically measured width was taken as the basis to delineate buffer zones and evaluate encroachments accordingly. The following observations were validated using previously submitted line diagrams, Google Earth overlays, and site conditions based on the field findings:

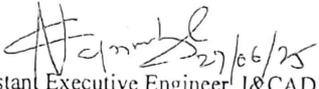
- Structures were classified into two categories:
 - Those within the buffer zone, considered encroachments based on the field-determined nala width.
 - Those outside the buffer zone, or not affecting the flow or alignment of the stream.
- Open plots marked with the remark "buffer area is Not applicable" were found to be free from construction and located beyond the defined buffer zone. Hence, they are not treated as encroachments.

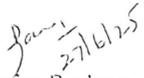
After the inspection, it is clearly observed that the encroachments are confined only to the buffer areas and are not within the physical course of Pandena Vagu Nala.

Accordingly, the line diagram and detailed list of structures, along with their current status, remarks, and relation to Pandena Vagu, are appended to this report for further necessary action and compliance with the Hon'ble Tribunal's directions.


Mandal Surveyor
Gandipet Mandal


Tahsildar,
Gandipet Mandal


Assistant Executive Engineer, I&CADD.,
Irrigation Section, Gandipet.


Deputy Executive Engineer, I&CADD.,
Irrigation Sub-Division No.4, Hyderabad.

LINK DIAGRAM SHOWING PANDENA VAGU & LIMIT OF ENCROACHMENT

S.No	Description	Present Status	Remarks	Km/ Vagu	U.No	Description	Present Status	Remarks	
PUPPALAUDA VILLAGE					PUPPALAUDA VILLAGE				
1	Sheds at Ramu (Babu Singh)	Compound wall with room constructed	compound wall in buffer area	Pandena Vagu	1	Ananda homes Open	Construction work in progress	buffer area/ encroachment is not applicable	
2	Open land/plot	no const. activity	buffer area/ encroachment is not applicable		Pandena Vagu	Ananda homes	Construction work in progress	not falling in buffer area	
3	Open land/plot	no const. activity	buffer area/ encroachment is not applicable						
4	Open	Road Compound wall with room constructed	not falling in buffer area						
5	Althaf jussain (G) Building	(GP layout)	compound wall in buffer area		Pandena Vagu	Ananda homes	Construction work in progress	not falling in buffer area	
6	S.K. Ahmed (G) Building	(GP layout)	compound wall in buffer area						
7	Open (Masjid Beside)	Compound wall constructed	not falling in buffer area						
8	Open	Compound wall constructed	not falling in buffer area		Pandena Vagu	Ananda homes	Construction work in progress	not falling in buffer area	
9	BL (Basement level)	Road no const. activity	buffer area/ encroachment is not applicable						
10	BL (Abdul gaffar)	Compound wall with room constructed	not falling in buffer area		Pandena Vagu	Ananda homes	Construction work in progress	not falling in buffer area	
11	Open with compound wall (Hameed)	Road Compound wall with room constructed	not falling in buffer area						
12	Hyderabad president college	no const. activity	not falling in buffer area						
13	Open Place	no const. activity	buffer area/ encroachment is not applicable		Pandena Vagu	Ananda homes	Construction work in progress	not falling in buffer area	
14	Godown (Compound wall) 9515734647 (nagesh) 9848094455 (krishna)	Road (GP layout)	compound wall in buffer area						
15	Vaishnavi residence (apartment) (G+4) nageshwar watchman 9666992304	(GP layout)	compound wall in buffer area						
16	Open plot	G+5 Building Constructed (GP layout)	compound wall in buffer area		Pandena Vagu	Ananda homes	Construction work in progress	not falling in buffer area	
17	Open plot	no const. activity	buffer area/ encroachment is not applicable						
18	BL with compound wall	compound wall Constructed (GP layout)	compound wall in buffer area		Pandena Vagu	Ananda homes Open	Construction work in progress	not falling in buffer area	
19	BL under construction	G+2 Building Constructed (GP layout)	compound wall in buffer area						
20	G+3 Building Sudha ram (9908190355) pavitra nivas plot-216	GP layout	compound wall in buffer area						

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 Dec 15/24
 Hyderabad

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 DEE/15/24
 Hyderabad

LINE DIAGRAM SHOWING PARDEHA VAGU & LIST OF ENCROACHMENTS

S.No	Description	Present Status	Remarks	Nala/ Vagu	B.No	NEKKAMPUR VILLAGE			
						Description	Present Status	Remarks	
NEKKAMPUR VILLAGE									
1	Open Land Construction Sheds Mathu 9/05/19786	Temporary Shed Timber Depot	buffer area/ encroachment is not applicable	Pandena Vagu ↓	1	G+3 pent house Madhava reddy	no const. activity	compound wall in buffer area	
2	open plot	no const activity	buffer area/ encroachment is not applicable		2	G+5 L&R Constructions Prabaka reddy 9/19/02/3603	no const. activity	compound wall in buffer area	
3	Graveyard	no const activity	buffer area/ encroachment is not applicable		3	Open plot	Construction activity in progress	compound wall in buffer area	
4	Composite shed of Manukonda Municipality	no const activity	buffer area/ encroachment is not applicable		4	Open plot	no const. activity	buffer area/ encroachment is not applicable	
5	Open plot	no const. activity	buffer area/ encroachment is not applicable		5	Open plot	Building constructed G.P	compound wall in buffer area	
6	Open plot	no const. activity	buffer area/ encroachment is not applicable		6	Open plot + Construction	no const. activity	buffer area/ encroachment is not applicable	
7	Open plot	Building constructed (G+3)	compound wall in outer area		7	Open plot	no const. activity	buffer area/ encroachment is not applicable	
8	Open plot				8	Open plot	Building Constructed (G+5)	buffer area/ encroachment is not applicable	
Road									
9	Masjid back side openland				Pandena Vagu ↓	9	Spectrum laje Breeze villas	no const. activity	compound wall in buffer area
10	G+5 Masjid 9248004022								
11	Open land with compound wall park								

NEKKAMPUR TANK

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AEE/ISP,
Gandipet.

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Ranga
DEE/SO,
Hyderabad

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M.S. Gandipet.